



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2024

NOTICE

Please take notice that the following matter adjourned in the Court – III on 12.08.2024 is as follows. The next date of Hearing in the matter is 25.09.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 93 of 2021	Arvind Parasramka Vs. Calcutta Investment Company Ltd. & Ors.	Niharika Ahluwalia	Mainak Bose Nikhil Jhunjunwala- R1 & R4 Manju Bhuteria-R8 V.V.V. Sastry-R10

By order of Hon'ble Chairperson
-Sd/-
Registrar